

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5318  
ANSWERED ON:27.04.2015  
REVIEWING OF EMRS SCHEMES FOR TRIBALS  
Sathyabama Smt. V.

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government has conducted any review of the Ekalavya Model Residential Schools (EMRS) scheme recently;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the details of the budgetary provisions made by Union/State Governments in the last financial year for the above purpose?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a)to (b): No Madam, the existing Guidelines for Ekalavya Model Residential Schools (EMRS) is in operation since 2010. As per existing Guidelines, EMRSs with the capacity of 480 students in each school are set up in the States/ UTs under the programme under Article 275(1) of the Constitution of India on the pattern of Rajkiya Pratibha Vikas Vidyalayas (RPWs) of Govt, of NOT of Delhi, Jawahar Navodaya Vidyalayas, the Kasturba Gandhi Balika Vidyalayas and the Kendriya Vidyalayas. The objective of EMRS is to provide quality middle and high level education to Scheduled Tribe (ST) students in remote areas, not only to enable them to avail of reservation in high and professional educational courses and get jobs in government and public and private sectors, but also to have access to the best opportunities in education at par with the non ST population.

The setup of EMRS requires a minimum of 15 acres of land and it is mandated to have better infrastructure facilities catering to the need of academic education as well as extracurricular activities. Apart from school building, provision for a playground, students computer lab, teacher resource room etc. have also been facilitated in EMRSs with a view to create an enabling environment for the students to make use of the opportunities to shine in the areas of their interests. As per the established norms only 60 students per class divided into two sections with 30 students each from class VI to Class X and 90 students per class in three sections with 30 students each in the streams of Science, Commerce and Humanities from Class XI and XII are permissible. It is also required that State Governments shall ensure and maintain the highest quality in the selection of teachers and the staff for academic and extra-curricular activities.

The capital cost for setting up the school complex, including hostels and staff quarters has been earmarked as Rs. 12.00 crore with a provision to go up to Rs. 16.00 crore in hill areas, deserts and islands. Recurring cost during the first year for schools would @ Rs. 42000/-per child, with provision of raising it by 10% every second year to compensate for inflation etc.

(c) The details of state wise release of funds for meeting recurring and non- recurring expenses, in the last financial year, in respect EMRSs is at Annexure.